Annexure – 8 Name of the corporate debtor: M R Nirman Private Limited Date of commencement of CIRP: 5th September, 2024

Date of commencement of CIRP: 5th September, 2024 Revised List of creditors as on: 17th April, 2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs)

Sl. No	Name of creditor	Identifica tion	Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of claim not	Amount of claim	Remarks, if any
		No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	continge nt claim	mutual dues, that may be set-off	admitted	under verificati on	
1.	Deenanath Nandlal Patni	NIL	18/09/24	1,29,65,927	1,29,65,927	Operational Creditor other than workmen, employees and government dues		NIL	NIL	NIL	NIL	NIL	NIL		The Claim have arisen due to non payment of invoices raised by operational creditor for supply of hydraulic piling rig to Corporate Debtor